

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:2059
ANSWERED ON:02.12.2002
DEVELOPMENT OF VEGETABLE AND HERBAL PLANTS
KAILASH MEGHWAL

Will the Minister of AGRICULTURE be pleased to state:

- (a) the programmes implemented by his ministry for the development and cultivation of herbal plants and development of vegetable under Centrally Sponsored Scheme;
- (b) the criteria laid down for providing financial assistance/loans to the States under the scheme;
- (c) the funds allocated for the purpose during each of the last four years i.e. since April 1,1998 till date, State-wise; and
- (d) the names of the schemes under the programme which are being run directly by his Ministry/ State Governments particularly Rajasthan/Voluntary Organisations during the said period, scheme-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV)

(a): The Ministry of Agriculture has implemented the schemes on (i) Integrated Development of Vegetables and (ii) Integrated Development of Medicinal & Aromatic Plants during the Ninth Plan. With effect from October 2000 these schemes were subsumed under the Centrally Sponsored Scheme on Macro Management in Agriculture Supplementation/ Complementation of State Efforts through Work Plans.

(b): Under the Macro Management Scheme Central assistance of 90% is provided to the State Governments out of which 80% is Grant-in-Aid and 20% is loan.

(c): The State-wise details of funds allocated for the purpose since 1998-99 is given in the statement at Annexure-I.

(d): The list of programmes for the development of vegetable and Medicinal & Aromatic plants along with the agencies involved for implementation under the Macro Management Scheme is given in Annexure-II. In Rajasthan, the Rajasthan State Agriculture University, Bikaner is involved in the developmental programmes.

Annexure-I

STATE-WISE DETAILS OF FUNDS ALLOCATED UNDER DIFFERENT SCHEMES (Para (c) of Lok Sabha Question No. 2059)

(Rs. in Lakh)

Sl. No.	Name of State	1998-1999	1999-2000	2000-01	2001-02				
	M & A Veg. Plants	M & A Veg. Plants	M & A Veg. Plants	Macro Manage-ment	Macro Manage-ment				
1.	Andhra Pradesh	7.50	6.00	4.50	18.00	0.28	0.00	4500.00	4500.00
2.	Arunachal Pr	0.00	3.00	0.00	13.50	0.00	0.00	700.00	700.00
3.	Assam	4.50	3.00	4.50	12.00	0.28	0.00	1160.00	1200.00
4.	Bihar	3.00	12.00	3.00	30.00	0.28	0.00	1319.00	4000.00
5.	Jharkhand	0.00	0.00	0.00	0.00	0.00	0.00	900.00	1500.00
6.	Goa	0.00	3.00	0.00	13.50	0.00	0.00	180.00	200.00

7 Gujarat	4.50	4.50	4.50	18.00	0.28	0.00	3000.00	4000.00
8. Haryana	6.00	6.00	3.00	18.00	0.28	0.00	1500.00	1800.00
9. Himachal Pr	4.50	3.00	1.50	13.50	0.35	0.00	1500.00	1800.00
10. Jammu & Kashmir	0.00	3.00	0.00	13.50	0.00	0.00	1500.00	1800.00
11. Karnataka	9.00	6.00	12.00	27.00	0.35	0.00	6500.00	6500.00
12. Kerala	9.00	4.50	12.00	49.50	0.35	0.00	4000.00	4000.00
13. Madhya Pradesh	6.00	12.00	6.00	36.00	0.32	0.00	4442.00	5000.00
14. Chhatisgarh	0.00	0.00	0.00	0.00	0.00	0.00	1558.00	1700.00
15. Maharashtra	7.50	4.50	7.50	18.00	0.35	0.00	10000.00	10000.00
16. Manipur	0.00	3.00	0.00	13.50	0.00	0.00	1000.00	1000.00
17. Meghalaya	0.00	3.00	0.00	13.50	0.00	0.00	950.00	1000.00
18. Mizoram	0.00	3.00	0.00	13.50	0.00	0.00	645.00	900.00
19. Nagaland	0.00	3.00	0.00	13.50	0.00	0.00	1200.00	1200.00
20. Orissa	3.00	9.00	3.00	36.00	0.31	0.00	3500.00	3300.00
21. Punjab	4.50	6.00	4.50	18.00	0.31	0.00	2500.00	2300.00
22. Rajasthan	7.50	6.00	7.50	18.00	0.35	0.00	7000.00	8000.00
23. Tamil Nadu	6.00	6.00	9.00	18.00	0.32	0.00	5000.00	5000.00
24. Tripura	0.00	4.50	0.00	18.00	0.00	0.00	800.00	800.00
25. Uttar Pradesh	3.00	15.00	4.50	30.00	0.28	0.00	7580.00	7600.00
26. Uttaranchal	0.00	0.00	0.00	0.00	0.00	0.00	920.00	1400.00
27. West Bengal	4.50	7.50	3.00	22.50	0.35	0.00	1200.00	2500.00
28. Sikkim	0.00	3.00	0.00	13.50	0.00	0.00	800.00	800.00
29. A & N Islands	0.00	1.50	0.00	4.50	0.00	0.00	180.00	200.00
30. Chandigarh	0.00	1.50	0.00	6.00	0.00	0.00	80.00	100.00
31. D & N. Haveli	0.00	1.50	0.00	6.00	0.00	0.00	250.00	300.00
32. Daman & Diu	0.00	1.50	0.00	4.50	0.00	0.00	80.00	100.00
33. Delhi	0.00	3.00	0.00	14.50	0.00	0.00	300.00	300.00
34. Lakshadweep	0.00	0.00	0.00	0.00	0.00	0.00	120.00	200.00
35. Pondy cherry	0.00	1.50	0.00	6.00	0.00	0.00	200.00	300.00

Total 90.00 150.00 90.00 550.00 5.04 0.00 77064.00 86000.00

Annexure-II

LIST OF PROGRAMMES FOR DEVELOPMENT OF VEGETABLE AND MEDICINAL & AROMATIC PLANTS WITH AGENCIES INVOLVED

(Para (c) of Lok Sabha Question No. 2059 FOR 2.12.2002)

Name of Programmes	Agency Involved
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A. Vegetable

1. Production of Planting Material and Seed National Horticulture Research Development Foundation (NHRDF), State Seeds Corporation (SSC), National Seeds Corporation (NSC), State Farming Corporation of India (SFCI), SAUs.
2. Seed Village Concept NHRDF
3. Improvement of Production and Productivity NHRDF
4. Technology Transfer NHRDF
5. On Farm Post Harvest Handling NHRDF
6. Development of Information System NHRDF

B. Medicinal & Aromatic Plants

1. Development of Quality Planting Material
for Aromatic Plants State Agricultural Universities (SAUs), ICAR Institutes,
Council of Scientific & Industrial Research (CSIR) Institutes.
2. Distillation Units
3. Establishment of Herbal Garden SAUs
4. Establishment of Nursery attached SAUs
to Herbal Garden
5. Establishment of Demonstration-cum-Seed
production Centres in Farmer`s field State Governments
6. Regional Analytical Labs SAUs
- 7 Area Expansion State Governments